

(b) A statement is laid on the Table of the Sabha. [See Appendix III, annexure No. 88.]

(c) Government is implementing such of the recommendations as have been accepted.

State Owned Industries in Rajasthan

*656. Shri M. D. Mathur: Will the Minister of Commerce and Industry be pleased to state:

(a) whether any factories have been established in the public sector in the State of Rajasthan during the First Five Year Plan;

(b) if so, the names of the factories and their number;

(c) if the reply to part (a) is in the negative, the reasons therefor; and

(d) whether Government propose to establish any factory in the public sector in Rajasthan during the Second Five year Plan?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). No major public sector factories were established in Rajasthan during the First Five Year Plan

(c) The location of industries in different parts of the country is determined by factors such as the availability of necessary raw-materials or other natural resources, power, water-supply and transport facilities in the region. When the establishment of a factory in the public sector is under consideration, the relative merits of various sites in the country are carefully weighed in the light of these factors and the most suitable site is selected in consultation with the technical experts for that particular project.

(d) Establishment of a Salt company in the Public Sector for development of sambhar salt, chemicals, sodium sulphate and bye-products is under active consideration. Also prospecting and surveying of Palna lignite deposits in Rajasthan is being considered.

पाकिस्तान से हरिजन

*६५७. श्री बाबूजीको : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) पाकिस्तान से कितने हरिजन भ्रष्टाचारी परमिट ले कर भारत आये हैं ; और

(ख) क्या यह सच है कि वे भारत में बस जाना चाहते हैं ।

बहिष्कार कार्य उपायों (बी.सी.एस.सी. योजना) . (क) हाल के सालों में कोई नई ।

(ख) सबाल नहीं उठता ।

Employment of Agricultural Labour.

*658. Shri B. S Murthy: Will the Minister of Labour and Employment be pleased to state:

(a) whether any attempt has been made to assess the unemployed or underemployed amongst the agricultural labour; and

(b) if so, the agency for such assessment?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b) Government conducted an All India Agricultural Labour Enquiry in 1950-51, and collected data on all essential aspects, such as, size of family, occupational structure, employment and unemployment, wages and earnings and indebtedness of agricultural labour families. A second All-India Agricultural Labour Enquiry is now being undertaken by the Ministry of Labour to bring up-to-date the data collected during the first enquiry.

Industrial Estates

*659. Shri D. C. Sharma: Will the Minister of Commerce and Industry be pleased to state:

(a) how many industrial estates have so far been sanctioned for the Punjab; and

(b) how many have started functioning?

The Minister of Industry (Shri Manubhai Shah): (a) One, at Ludhiana.

(b) None.

Tea Workers' Children

*660. Shri S. C. Samanta: Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Tea Board has awarded stipends for Tea Workers' children;

(b) if so, how much and to how many in 1956-57,

(c) whether the children of workers in the Rubber plantations and the Coffee plantations also derive the same benefits, and

(d) whether similar other Boards are considering such proposals?

The Minister of Commerce (Shri Kanungo): (a) Yes, Sir

(b) Rs 4,11,668 to 3101 stipend holders

(c) No stipend has so far been granted by the Rubber and Coffee Boards to the children of Rubber and Coffee Estates' Workers. Proposals for instituting similar Schemes in 1957-58 are however under the consideration of the Rubber and Coffee Boards

(d) A stipend Scheme which was in existence in the Central Weaving Institute, Varanasi while under the administrative control of the U.P. Government has been continued after the Institute has been taken over by the All India Handloom Board

The Welfare Schemes proposed to be undertaken by the All India Handicrafts Board may also extend to the children and families of Craftsmen.

News Reels

*661. Shri Wodeyar: Will the Minister of Information and Broadcasting be pleased to state:

(a) the number of languages in which newsreels by the Government of India are produced; and

(b) the names of languages recognised in the Constitution, in which such films are not produced?

The Minister of Information and Broadcasting (Dr. Keskar): (a) and (b) Newsreels are produced only in five languages, Hindi, Bengali, Tamil, Telugu and English

Heavy Machinery Manufacturing Plant

*662. { Shrimati Ha Palchoudhury.
Shri Surendra Mahanty:

Will the Minister of Commerce and Industry be pleased to state:

(a) the number of foreign engineering mission teams which visited India in connection with the setting up of a plant for the manufacture of heavy machinery,

(b) whether these missions/teams have since submitted their reports; and

(c) if so, the progress made so far in regard to the setting up proposed plant for heavy machinery?

The Minister of Industry (Shri Manubhai Shah): (a) to (c) In view of the extensive interest shown by the House on this subject, I place a statement on the Table of the House [See Appendix III, annexure No. 89] with your permission, I may add, Sir, that copies of the Reports of the Russian Team and British Mission and the copies of our memoranda on Heavy Machinery have been separately made available to the Lok Sabha Library.